



RAJIV GANDHI NATIONAL UNIVERSITY OF LAW, PUNJAB
(ESTABLISHED UNDER PUNJAB ACT NO. 12 OF 2006)

ACCREDITED WITH 'A' GRADE BY NAAC



ONE WEEK NATIONAL WORKSHOP ON

RIGHT TO INFORMATION: A REVOLUTIONARY LAW

6TH – 12TH OCTOBER 2021

ORGANIZED BY

RAJIV GANDHI NATIONAL UNIVERSITY OF LAW, PUNJAB

BHADSON ROAD, SIDHUWAL, PATIALA

IN COLLABORATION WITH

PUNJAB STATE INFORMATION COMMISSION, PUNJAB



The image shows the Rajiv Gandhi National University of Law, Punjab. The top part of the image features a large, white, classical-style building with many windows. In the foreground, there is a circular fountain with water spraying upwards. The fountain is surrounded by a paved area and some greenery. The sky is clear and blue. The text 'RAJIV GANDHI NATIONAL UNIVERSITY OF LAW, PUNJAB' is overlaid in white, bold, sans-serif font on a dark grey rectangular background that covers the upper portion of the image.

RAJIV GANDHI NATIONAL UNIVERSITY OF LAW, PUNJAB

The Rajiv Gandhi National University of Law (RGNUL), Punjab, was established by the State Legislature of Punjab by passing the Rajiv Gandhi National University of Law, Punjab Act, 2006 (Punjab Act No. 12 of 2006). The Act incorporated a University of Law of national stature in Punjab, to fulfill the need for a Centre of Excellence in legal education in the modern era of globalization and liberalization. RGNUL started functioning from its Headquarters-Mohindra Kothi, The Mall, Patiala w.e.f. 26 May 2006. The University acquired approval of the Bar Council of India (BCI) in July 2006. The University also got registered with the University Grants Commission (UGC), New Delhi under Section 2(f) of the University Grants Commission Act, 1956 and has been declared fit to obtain grant from the (UGC) under Section 12-B of the UGC Act, 1956. RGNUL operated from heritage building of the erstwhile Patiala State, Mohindra Kothi,

The Mall, Patiala (from 2006 to 2013) located in the heart of Patiala city in a pollution free environment. The University was accredited with 'A' Grade by National Assessment and Accreditation Council (NAAC) in 2015. RGNUL, Punjab was granted autonomy under UGC Regulations, Clause 5 Dimensions of Autonomy for Category-II Universities in April 2018. The Ministry of Human Resource Development, Government of India, ranked RGNUL the first amongst the cleanest Higher Educational Institutions, Swachh Campus (2019) in the category of Government Residential Universities.

The verdant and spacious campus of RGNUL at Sidhuwal, Bhadson Road, Patiala spreads across an area of 50 Acres of land. The state-of-the-art Campus has an Administrative-cum-Academic Block, Library, Auditorium, Sports Complex, Boys and Girls Hostels, Guest House, Community Hall, Health Centre, Residences, Stadium, Gymnasium, Canteen and facility area. RGNUL is a residential campus.

Vision of RGNUL

"Our endeavour is to serve the society through reforms in legal services by way of preparing professionally competent lawyers, inquisitive researchers, able administrators, conscientious judicial officers, and above all, socially responsible citizens, who shall be whole- heartedly and continuously engaged in the process of nation building."

PUNJAB STATE INFORMATION COMMISSION

The Government of Punjab constituted the Punjab State Information Commission on 11th October, 2005. The Punjab State Information Commission is the statutory Commission for fulfilling the mandate assigned to it under the Right to Information Act, 2005. The Commission exercises powers for implementation of RTI Act under Sections 18, 19, 20 and 25. At the same time it is a Public Authority as defined in section 2(h) of RTI Act, 2005. As far as the jurisdiction of the Commission is concerned it extends to all the Public Authorities in the State of Punjab.

Sh. Suresh Arora, IPS (Retd.), has been appointed as the Chief Information Commissioner, Punjab under section 15 of the Right to Information Act, 2005 and joined the office on 10.07.2019.

The Punjab State Information Commission is the primary recipient of complaints from citizens and is further involved in the process of investigation and examination of records. The Commission has been instrumental in conducting inquiries and securing compliance from public authorities under the purview of the Right to Information Act, 2005. The Commission has also played a vital role in ensuring transparency in the functioning of various echelons of authorities. It has been instrumental in combating misuse of authority, while being the facilitator for transparent practices.

The main office of the Commission is located at Red Cross Building, Near Rose Garden, Sector 16, Chandigarh. It houses the office of the Chief Information Commissioner and State Information Commissioners.

EXPECTED AUDIENCE:

The expected audience would be Academicians, Research Scholars, Students, Professionals, RTI activists, Organizations and Public Information officers.

REGISTRATION:

The registration deadline is September 28, 2021. [Click here](#) to register.

Registration fees: ₹200/- (inclusive of GST), [Click here](#) for payment.

OBJECTIVE OF THE TRAINING PROGRAMME:

- The objective of the programme is to commemorate the RTI week which is celebrated from 6th October - 12th October,
- To raise awareness on the issues of Right to Information.
- To provide participants with a clear understanding of the main features of RTI Act and its operational provisions.
- To explain the role of designated Assistant Public Information Officers, Public Information Officers and Appellate Authorities and other functionaries involved in dealing with RTI matters.
- To explain the process of seeking and providing information.
- To explain the strategy for operationalizing Right to Information.
- To discuss the practical problems faced by the PIO's and the stake holders.
- To deliberate upon the efficient implementation of the Act.

CERTIFICATES WILL BE PROVIDED ON THE SUCCESSFUL COMPLETION OF THE WORKSHOP.

(100% ATTENDANCE IS MANDATORY)

THE TIMINGS OF THE WORKSHOP SHALL BE FROM 2.00- 4.00 P. M.

SPEAKERS



DR. SHRIDHAR ACHARYULU

DEAN, MAHINDRA UNIVERSITY SCHOOL OF LAW,
HYDERABAD
FORMER MEMBER,
CIC



PROF. (DR.) ANAND PAWAR

PROFESSOR OF LAW,
RGNUL, PUNJAB



PROF. (DR.) AJAY RANGA

PROFESSOR OF LAW,
HPNLU, SHIMLA



DR. MANOJ SHARMA

ASSISTANT PROFESSOR OF LAW,
RGNUL, PUNJAB



ADV. SANJAY VASISTHA

ADVOCATE, SUPREME COURT OF INDIA
FACULTY, LLOYD LAW COLLEGE, NOIDA



PROF. (DR.) G. S. BAJPAI
VICE CHANCELLOR

RGNUL, PUNJAB



PROF. (DR.) NARESH VATS
REGISTRAR

RGNUL, PUNJAB

FACULTY COORDINATORS



DR. GEETIKA WALIA
ASSISTANT PROFESSOR OF LAW

RGNUL, PUNJAB



DR. SHRUTI GOYAL
ASSISTANT PROFESSOR OF LAW

RGNUL, PUNJAB



MS. SONIKA
ASSISTANT PROFESSOR OF LAW

RGNUL, PUNJAB

STUDENT COORDINATORS

TAMANNA GUPTA
+91 99996 77799

TANISHA SINGH
+91 94133 09117

KUNAL YADAV
+91 99589 87512